

Filing No. B.A./8515/2020

Bhaskar Kumar Ramani Vs The State of Jharkhand

Advocate's Name- Arvind Kumar Choudhary

Note:- Stamp reporting is done without connected H.C. File.

- (i) Tiral Court Judgement Rs. 10/- more wanting.
  9. (i) Father's name of the petitioner in page-1 and vak differs.
  - (ii) P.S. Name in para-1 and prayer may be stated as per FIR.
  - (iii) Fresh legible copy/duly certified T/C of page 14 may be filed.